Handing over of Buddhist relics to Odisha

1890 SHRI RABINARAYAN MOHAPATRA: Will the Minister of CULTURE be pleased to state:

(a) the reasons why the sacred Buddhist relics recovered from Lalitgiri have not been handed over to Government of Odisha by the Ministry to display it in the State Government Museum at Bhubaneshwar and on the contrary having kept in Archaeological Survey of India strong room for years together; and

(b) whether Government will take steps to hand it over at the earliest possible?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) After due deliberation Archaeological Survey of India has decided to set up a site museum at Lalitgiri to house the sacred Buddhist Relics retrieved during excavation at Lalitgiri.

CBI Inquiry into leakage of defence documents

1891 DR. JANARDHAN WAGHMARE:SHRI KANWAR DEEP SINGH:SHRI N.K. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether the CBI has sought the opinion of the Ministry in regard to investigations alleging leakage of defence related documents to an arms dealer;

(b) if so, the details in this regard;

(c) whether high level defence officials have leaked sensitive and classified information to the arms dealer;

(d) if so, the details of investigations made by Government in this regard so far; and

(e) the steps taken by Government to book the culprits and to ensure transparency in defence deals?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (e) Yes Sir. Central Bureau of Investigation (CBI) has been requested by Ministry of Defence to investigate into the matter. Well defined procedures with adequate checks and balances, as mentioned in Defence Procurement Procedure (DPP) for capital procurement and in Defence Procurement Manual (DPM) for revenue procurement